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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 6/2012

IN THE MATTER OF:
NIZAMUDDIN WEST
ASSOCIATION

APPLICANT

VERSUS

UNION OF INDIA & ORS

RESPONDENTS

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Date:20/05/2026

THROUGH

Place: New Delhi



Priyanka swami
Advocate

Standing Counsel For DJB
F-13, Jangpura, New Delhi 110014

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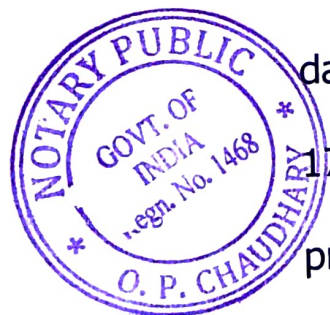
RESPONDENTS

**PROGRESS REPORT ON BEHALF OF DELHI JAL BOARD WITH
AFFIDAVIT.**

That I, Pawan Kumar, S/o Late Shri G.D. Sharma, aged about 57 years, presently working as Chief Engineer (Drainage), Project-II, Delhi Jal Board, GNCTD, Jhandewalan, Karol Bagh, New Delhi-110005, do hereby solemnly affirm and respectfully submit as under:

1. That the present Progress Report is being filed on behalf of the Delhi Jal Board (DJB) in compliance with the directions of this Hon'ble Tribunal, apprising the current status of interception, diversion, and treatment of sewage flowing through identified drains contributing to pollution of River Yamuna.

2. That it is respectfully submitted that as per the Status Report filed dated 20.03.2026, out of the total 43 identified drains, as on date, 17 drains have been successfully trapped and diverted, thereby preventing direct discharge of untreated sewage into the river



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system.

3. That it was also submitted that in addition, 01 drain is at the verge of trapping, while 22 drains are under execution and 06 are targeted to be completed by 30.06.2026 & remaining 16 by 31.12.2026, that further, 01 drain pertains to NDMC jurisdiction and the same is under active coordination with the concerned authority. There are 02 drains on which DSTPs are proposed are under bidding process and likely to be completed in two years after award of work.
4. That it is further submitted, that certain JJC drains cannot be connected to the existing sewerage network due to topographical constraints and therefore, DJB is presently in the process of inviting bids installation of modular portable DSTPs accordingly.
5. That for the convenience of this Hon'ble Tribunal, the consolidated status of all 23 drains is as follows:

- i. Drain No. D1 (S. No. 1) and D2 (S. No. 2) is presently under execution with Drain No. D1 work order is approximately 50% stands completed. Drain No. AD2 (S. No. 3) is under execution and approximately 30% work has been completed. Drain No. AD3 (S. No. 4) namely is under execution and is approximately 10% work has been completed. Drain No. AD4 (S. No. 5) is approximately 10% completed. Drain No. AD8 (S. No. 6) is under progress for trapping discharge from community toilets into the DJB sewer line and approximately



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20% work stands completed. In these abovementioned drains, the work is likely to be completed by 30.06.2026 and no extension of timeline is required.

- ii. Drain No. AD9 (S. No. 7), Drain No. AD10 (S. No. 8), & Drain No. AD13 (S. No. 9) is pending on account of road cutting permissions from MCD/PWD. The revised completion timeline is 31.12.2026 and additional time is required as road cutting permission is still awaited from the concerned authorities.
- iii. Drain No. KD1 (S. No. 10) is at proposed DSTP location which is at award stage. The revised completion timeline is 31.12.2026 and additional time is required due to some technical error in tendering process.
- iv. Drain No. KD5 (S. No. 11), Drain No. KD6 (S. No. 12), Drain No. KD9 (S. No. 13), Drain No. KD11 (S. No. 14), Drain No. KD12 (S. No. 15), Drain No. KD14 (S. No. 16), Drain No. KD15 (S. No. 17) & Drain No. KD16 (S. No. 18) requires coordination with DUSIB for provision of a single discharge point. The work is likely to be completed by 31.12.2026 as soon as DUSIB provide technically feasible discharge point work will be taken up by the answering Respondent.
- v. Drain No. KD18 (S. No. 19), Drain No. KD19 (S. No. 20) & Drain No. KD22 (S. No. 21) receives discharge from upstream Mehrauli area and answering Respondent is presently carrying out dry weather flow measurement and coordinating with MCD for finalization of suitable land for DSTP as the proposed site falls within MCD jurisdiction. The revised timeline for



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completion is 31.12.2026 as additional time is required for completion of technical assessment and land finalization.

- vi. Drain No. B (S. No. 22) is presently under execution and approximately 10% work has been completed. The work is likely to be completed by 30.06.2026 and no extension of timeline is required.

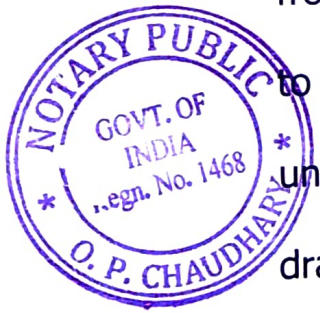
True copy of the Status of the said 22 Drains is attached herewith and marked as ANNEXURE P/1.

6. That it is respectfully submitted that the delays, wherever occurring, are primarily attributable to statutory permissions, road cutting permissions, RR Charges processing, coordination with DUSIB for single discharge points and finalization of land for establishment of DSTPs.

7. That during the course of proceedings before this Hon'ble Tribunal on 01.04.2026, it by the Counsel for the answering Respondent that if the DUSIB provides single discharge point of untreated sewage from each J.J. cluster then the answering Respondent will be able to connect that discharge point with the sewage networks so that untreated from the J.J. clusters is not discharge in the storm water drain.

8. That the same was directed by this Hon'ble Tribunal as following;

"6. The DUSIB is directed to respond to the above submission and



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also placed on record if the DUSIB has any such scheme for having a single discharge point from the J.J. cluster. Learned counsel for the DUSIB has sought further two weeks' time to file a fresh proper report covering all the relevant points including the observations which are made in this order...."

The same was requested through Letter No. DJB/EE(C)-28/2026/D-108 dated 08.05.2026 to DUSIB for necessary assistance and co-operation for implementation of Order dated 03.02.2026 of the Tribunal, but no response has been received till date. **True copy of letter dated 08.05.2026 issued by DJB to DUSIB is attached herewith and marked as ANNEXURE P/2.**

9. That it is further submitted that in certain works, restoration charges were required to be deposited to MCD. The answering Respondent for the same approached the Executive Engineer, MCD vide Letter No. DJB/EE(Civil)-30/2026-27/51 to 53 dated 15.04.2026 to, seeking bank details/mandate form for processing payment of Road Restoration (RR) Charges in respect of works under AC-50 so that execution of pending works may proceed without delay. **True copy of letter dated 15.04.2026 issued by DJB to MCD is attached herewith and marked as ANNEXURE P/3.**



10. That to the objections raised by the Applicant that the sub-drains mentioned in the reply are still discharging untreated sewage in the

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storm water drain, it was submitted by the answering Respondent through latest photograph that these three points have been tapped and no discharge is being done. It was also submitted that;

"...if the Applicant wants to conduct a joint inspection with the Authorities of DJB then he can inform them in advance and in the joint inspection point out any such location where the action is required to be taken."

The same was communicated to the Applicant vide Letter No, DJB/EE(C)-28/2026/D-113 dated 08.05.2026 for a joint visit with the answering Respondent on 12.05.2026 at 11:30 AM. **True copy of letter dated 08.05.2026 issued by DJB to Applicant is attached herewith and marked as ANNEXURE P/4.**

11. That in view of the above facts and ongoing efforts, it is most respectfully submitted that the Delhi Jal Board is taking all necessary and expeditious steps to ensure complete interception, diversion, and treatment of sewage from all identified drains, subject to grant of requisite permissions by the concerned authorities.
12. That the present report is being filed bonafide and in compliance with the directions of this Hon'ble Tribunal.



20 MAY 2026

**Through
Delhi Jal Board**

P.K.

DEPONENT

Pawan Kumar
CE (Dr.) Pr-II

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of writ petition are true and correct to my knowledge and belief. Nothing material has been concealed therefrom.

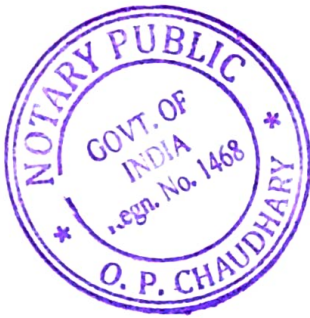
Verified on this 20th day of May, 2026

SWORN TO BEFORE ME

P.K.

DEPONENT

Pawan Kumar
CE (Dr.) Pr-II



ATTESTED
Or
NOTARY PUBLIC DELHI

20 MAY 2026

Status of 22 drains to be trapped by DJB by 30.06.2026

S.No	Location and name mentioned in NGT case		Latitude	Longitude	Flow (MLD)	Concerned SE Maintenance	Current Status	Timeline	Concerned Division	Reason to extend time line
	Location as per Proposed Soln	Location Name								
1	D1	Drain coming from Sanjay camp & H-block Dakshin Puri	28.514692	77.23691	0.5	SE(C)-12	Work order issued and work under progress (50 %)	30.06.2026	EE(C) -30	No extension of time line required
2	D2	SANJAY CAMP, H-BLOCK DAKSHINPURI	28.514692	77.23691	6.81	SE(C)-12	Work will be covered at Sr No. 01	30.06.2026	EE(C) -30	No extension of time line required
3	AD2	Drain coming from Dakshinpur, Madangiri	28.521709	77.22543	3.4	SE(C)-12	Work order issued and work under progress (30 %)	30.06.2026	EE(C) -30	No extension of time line required
4	AD3	Drain coming from Devil road	28.516213	77.23393	1.5	SE(C)-12	Work in progress by project wing EE(C) Dr. VIII (10% progress)	30.06.2026	EE(C) -30	No extension of time line required
5	AD4	Drain coming from Khanpur Village	28.516824	77.22636	0.8	SE(C)-12	Work in progress by project wing EE(C) Dr. VIII (10% progress)	30.06.2026	EE(C) -30	No extension of time line required
6	AD8	Jagdamba Camp	28.535867	77.2213	0.02	SE(C)-12	Work in progress (upto date 20%) for trapping discharge from community toilets in DJB sewer line.	30.06.2026	EE(C) -34	No extension of time line required
7	AD9	Drain coming from CR Park, Govindpuri, GK Enclave-I	28.548945	77.23043	0.2	SE(C)-12	Work order issued, payment of RR Charges, permission of PWD & MCD awaited.	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
8	AD10	Drain coming from GK-II Location	28.542681	77.23975	0.45	SE(C)-12	Work order issued, payment of RR Charges, permission of PWD & MCD awaited.	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
9	AD13	Drain coming from CR Park, Govindpuri, GK-II	28.548945	77.23043	-	SE(C)-12	Work will be covered at Sr No. 07	31.12.2026	EE(C) -34	Additional time is required to complete this work because road cutting permission awaited.
10	KD1	Hill View SPS Vasant Vihar	28.5518	77.1641	0.01	SE(C)-12	Proposed DSTP at this location (under award stage)	31.12.2026	EE(C) -28	Work is under tendering process due to some technical error.
11	KD5	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirka	28.557897	77.16791	0.016	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
12	KD6	Shiva Camp Vasant Vihar Near Petrol Pump	28.56032	77.16941	0.024	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
13	KD9	S.P.J.P. Colony Sector 6 R.K.Puram	28.566379	77.1697	0.021	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
14	KD11	Ambedkar Basti west Block R K Puram	28.567595	77.17681	0.5	SE(C)-12	DUSIB is to be provided single point	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
15	KD12	Leprosy Colony in front of Mohan Singh Market	28.567458	77.1769	0.006	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
16	KD14	Paravatiya Camp Sector -3 R.K.Puram	28.5599	77.1815	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
17	KD16	Ravi Dass Camp Sector-3 R.K.Puram	28.560584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
18	KD16	Sector-I R.K.Puram Police Post (Hanuman Camp)	28.560584	77.18357	0.01	SE(C)-12	DUSIB is to be provided single point for trapping (letter sent to DUSIB)	31.12.2026	EE(C) -28	As soon as DUSIB provide technical feasible single point work will be taken up by DJB.
19	KD18	Safdarjung Development area	28.5476	77.192	7.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with MCD to finalise the location of DSTP because proposed site is the jurisdiction of MCD

20	KD19	Hauz Khas Village	28.553028	77.1854	4.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with DDA to finalise the location of DSTP because proposed site is the jurisdiction of DDA
21	KD22	Gautam Nager	28.5606	77.2094	11.5	SE(C)-12	Discharge from upstream area of Mehrauli	31.12.2026	EE(C) -28	Presently DJB in the process of measurement of dry weather flow in this drain so that required capacity of DSTP can be worked out. This process is completed by 30.06.2026 Further DJB is working with MCD to finalise the location of DSTP because proposed site is the jurisdiction of MCD
22	B	Drain coming from Pant Nagar/Lajpat Nagar	28.58629298	77.24558	10	SE(C)-11	Work is in progress (10%) and will be completed.	30.06.2026	EE(C) -29	Work will be completed in time


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**DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (CIVIL)-30
A-BLOCK, GREATER KAILASH-I, NEW DELHI 110048**

NO: DJB/EE(Civil)-30/2026-27/ 51 Jo 53

Date: 15/4/2028

The Executive Engineer (M-II)/SZ,
Municipal Corporation of Delhi,
Gulmohar Park, Near MCD Primary School,
New Delhi - 110 018.

Subject: Payment of Road Restoration (RR) Charges to MCD in respect of works under AC-50 - Provision of bank details for payment processing - Reply to MCD letter No. EE(M)-II/SZ/2026-27/D.28 dated 09.04.2026 - Reg.

Ref: (i) DJB letter No. DJB/EE(Civil)-30/2025-26/24 dated 06.04.2026.
(ii) MCD letter No. EE(M)-II/SZ/2026-27/D.28 dated 09.04.2026.

With reference to the above-cited correspondence, and specifically in response to MCD's letter No. EE(M)-II/SZ/2026-27/D.28 dated 09.04.2026, it is submitted that the reply issued by your office — advising this office to apply for road cutting permission will not serve any purpose as the same is already applied through GSDL.

It is specifically brought to your notice that this office's letter dated 06.04.2026 **was not a request for road cutting/excavation permission**. The said letter was a proactive initiative by this office to **deposit the Road Restoration (RR) Charges** already raised by ACE(M)-10/EE(S)-2 against the following three (03) works under AC-50, as detailed below:

- i) Providing laying 300mm Dia Sewer Line to avoid sewerage flow in the drain C.R. Park area under EE(C)-30 (AC-50) — RR Charges — **Amount: Rs. 1,39,698/- as per GSDL site.**
- ii) Shifting of Old Damaged 700mm Dia PSC GK-II Water Main by 700mm Dia MS Water Pipe Line from Masjid Moth Phase-I DDA Flats to W-Block GK-II Central Park under South-III (AC-50) — RR Charges — **Amount: Rs. 11,88,499/- as per GSDL site.**
- iii) Shifting of Old Damaged 700mm Dia PSC GK-II Water Main by 700mm Dia MS Water Pipe Line from Masjid Moth Phase-I DDA Flats to W-Block GK-II Central Park under South-III (AC-50) — RR Charges — **Amount: Rs. 13,25,535/- as per GSDL site.**

This office is not able to make payment directly to GSDL site due to technical reasons and therefore it is **requested to provide the bank details / Mandate Form of MCD** solely for the purpose of **processing the payment of the aforesaid RR Charges via RTGS/NEFT**. The letter clearly sought only the following documents to enable payment:

- (i) Duly filled Mandate Form / Bank details of MCD for RTGS/NEFT payment; and
- (ii) Any other document / formality required from MCD side for processing the payment.

You are, therefore, once again requested to kindly furnish the bank details / Mandate Form of MCD at the earliest so that the payment of RR Charges against the above-mentioned works may be processed and deposited without further delay.

It is pertinent to inform that the work at Sr. No. (i) is to be carried out under the observation of Hon'ble NGT.

In case of any clarification Sh. Akashy AE (Mobile No. 8689007204) may be contacted.

Sd/-
Executive Engineer (Civil)-30

Copy to :-

1. SE(C)-11 : for kind information.
2. AE-II : to pursue.

f/m
Executive Engineer (Civil)-30

o/c

**DELHI JAL BOARD: GOVT. OF N.C.T OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER(C)-28,
SECTOR-7, R.K.PURAM, NEW DELHI - 110022.**

Annexure P/4

No. DJB/EE(C)-28/2026/ *D-113*.

Dated: *08/05/2026*

✓
**To,
Mohammad Haneef
Nizamuddin West Association
G-6, Nizamuddin West
New Delhi -110013**

Subject : Regarding objection application on behalf of applicant to the affidavit filed by the DJB.

Ref. In the matter of Nizamuddin West Association Vs Union of India.

In reference to above said case hearing on 01.04.2026, court has ordered at S.No.09 regarding joint inspection of three trapped points by DJB named A-Block Vasant Vihar, Nehru Ekta Camp R.K.Puram and Coolie Camp Vasant Vihar with authorities of DJB to be done. But till date applicant has not contacted DJB for Joint Inspection.

In view of above, you are requested to do joint visit with DJB officials on dt. 12.05.2026 at 11:30 AM. In case of any query you may contact Sh. Vinay Kumar Saini, AE concern having mobile no. 8800690889.


EXECUTIVE ENGINEER(C)-28

**Vineet Dwivedi
Executive Engineer (C)-28
Govt of NCT of Dehli
Delhi Jal Board
Sector -7, R.K. Puram, New Delhi-110022**